

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

STARRED QUESTION NO:134

ANSWERED ON:22.03.2012

INVESTMENT BY PSUS

Owaisi Shri Asaduddin;Venugopal Shri P.

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether the Government has asked the Public Sector Undertakings (PSUs), especially in the mining sector to explore acquisition opportunities for overseas raw material assets and also to contribute more to the manufacturing sector and national GDP;

(b) if SO/ the details thereof; and

(c) the manner in which the move is expected to accelerate industrial growth in the country?

Answer

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) to (c): A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 134 for answer on 22.3.2012

(a) and (b): The Government has approved the 'Policy for Acquisition of Raw Material Assets abroad by Central Public Sector Enterprises

(CPSEs)'. This policy is applicable to CPSEs in Agriculture, Mining, Manufacturing and Electricity sectors having a three year record of making net profits.

(c): The availability of adequate quantities of raw materials is a pre-requisite not only for the growth of the manufacturing sector in particular and the economy as a whole/ but also from the strategic perspective. The Government has, therefore, in the long term - ' interests of the country, enunciated the 'Policy for Acquisition of Raw Material Assets abroad by CPSEs', in order to convey the commitment of the Government to take all necessary measures towards acquisition of raw material assets abroad by CPSEs and also to put in place provisions for fast track decision making through a coordinating mechanism at the highest level which can be relied upon by the concerned CPSEs/Ministries, should the need arise.